

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 279 of 2013 &
I.A. No. 102 of 2014**

Dated : 5th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Swagatika Sahoo
Mr. Anushree Bardhan**

**Counsel for the Respondent(s): Mr. Rupesh Kumar
Mr. Pravesh Bahuguna for R.73
Mr. Amit Kapur
Ms. Poonam Verma and
Mr. Gaurav Dudiya
Mr. Akshat Jain for R. 76
Mr. Deepak Khurana
Mr. Sashwat Tripathi for R. 17 & 45
Ms. Amy Gupta
Mr. Piyush Joshi for R. 54
Mr. Buddy A. Ranganadhan for R.7
Mr. Anirban, Mr. Udayan Yadav
Mr. Sanjeev Kumar, Mr. Sameer Vyas
for R. 12, 21, 30 & 47
Mr. Shamik Bhatt for R. 40
Mr. Shekhar Prit Jha, Mr. Gaurav
Mathur, Mr. Vikrant Bhardwaj for R. 11,
15, 19, 61, 69 & 77
Mr. Marfatia for R. 16, 22,29,67 &78
Mr. Rajeev Kumar for R.40, 57 & 60
Mr. Hemant Singh for R. 42
Mr. Hemant Sahai
Mr. Anurabi for R. 20, 26 & 23**

**Mr. Amit Kapur, Ms. Poonam Verma &
Mr. Gaurav Dudeja for R.76
Mr. Rajiv Yadav with Shri S.R. Pandey
for R.1
Mr. Sitesh Mukherjee & Mr. Aniket
Prasoon for R.9
Mr. Ashwini for R. 55**

ORDER

We have heard the learned counsel for the Respondent for some time.

As agreed by the learned counsel for the parties, post the matter for further hearing on **08.03.2014 (Saturday)**

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson